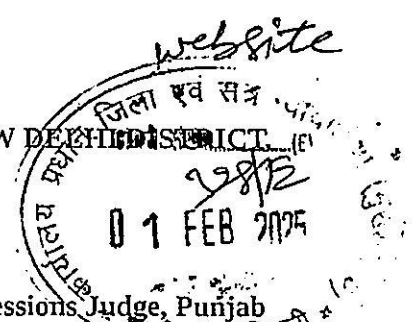


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NEW DELHI DISTRICT  
PATIALA HOUSE COURT, NEW DELHI

CIRCULAR



Subject :- 'Prayer Meeting' in the memory of Mrs. Sudarshan Modi {Sessions Judge, Punjab (Fmr.), 1<sup>st</sup> Lady Judge of Hry. State Judicial Services} revered mother of Ms. Vineeta Goyal, Ld. District Judge (Commercial-03), New Delhi District, Patiala House Court, New Delhi.

With profound sorrow and grief, it is informed that Mrs. Sudarshan Modi {Sessions Judge, Punjab (Fmr.), 1<sup>st</sup> Lady Judge of Hry. State Judicial Services} revered mother of Ms. Vineeta Goyal, Ld. District Judge (Commercial -03), New Delhi District, Patiala House Court, New Delhi, had left for her heavenly abode on 23.01.2025.

'Prayer meeting' in memory of the departed soul shall be held on 02.02.2025 (Sunday) from 1:00 pm to 02:00 pm at Arya Samaj Mandir, Sector-7, Chandigarh.

(Ashwani Panwar)  
Administrative Civil Judge  
Patiala House Court, New Delhi

305-17  
NO. \_\_\_\_\_ CTB/PHC/NDD/2025

DATED 31/1/25

Copy forwarded for necessary information and necessary action to :-

1. The Ld. Registrar General High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judges, all Court Complexes, Delhi.
3. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Complex, Dwarka, New Delhi with the request to circulate the same amongst all the Judges, Family Courts in their respective districts.
4. The Ld. Principal Secretary (Law, Justice & Legislative Affairs), GNCTD, Delhi Sachivalya, New Delhi.
5. The Ld. Chairperson, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
6. All the Ld. Judicial Officers, New Delhi District, PHC, New Delhi.
7. The Ld. Member Secretary, Delhi State Legal Services Authority, Rouse Avenue District Court, New Delhi.
8. The PS to Ld. Principal District & Sessions Judge, (New Delhi District, ), PHC, New Delhi.
9. All the Ld. ACJs of all Courts Complexes of Delhi with request to circulate the same to the Judicial Officers of their respective districts.
10. SJA, Protocol Committee, Patiala House Courts, New Delhi with the direction to bring this circular to the notice of former Judicial Officers through Whatsapp Group.
11. Notice Boards/all the Bar Associations at Tis Hazari/Patiala House Courts/Dwarka/Rohini/Saket /KKD Courts, Delhi.
12. R & I Branch for uploading on LAYERS / on Centralized website also.

Administrative Civil Judge  
Patiala House Court, New Delhi